

**Concern over the difficult situation arising due to recession in the diamond industry**

**श्री गोविंदभाई लालजी भाई धोलकिया (गुजरात):** महोदय,

*“निर्मानमोहा जितसङ्गदोषा अध्यात्मनित्या विनिवृत्तकामाः ।  
द्वन्द्वैर्विमुक्ताः सुखदुःखसंज्ञैर्गच्छन्त्यमूढाः पदमव्ययं तत्॥”*

आदरणीय उपसभाध्यक्ष महोदय, सबसे पहले...

**उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) :** माननीय सदस्य, आज गीता जयंती नहीं है। आप Zero Hour पर बोलिए।

**श्री गोविंदभाई लालजी भाई धोलकिया :** सबसे पहले मैं आपको धन्यवाद देता हूँ कि आपने मुझे इस महत्वपूर्ण विषय पर बोलने का अवसर दिया है। महोदय, मैं गुजरात के औद्योगिक शहर सूरत से आता हूँ, जो कपड़े और डायमंड के लिए विश्व प्रसिद्ध है। यह वैश्विक स्तर पर डायमंड कटिंग और पॉलिशिंग के लिए भी जाना जाता है। महोदय, विश्व के दस हीरों में से नौ हीरे सूरत और गुजरात में बनाए जाते हैं। यह उद्योग प्रत्यक्ष रूप से 10 लाख रत्न कलाकारों और अप्रत्यक्ष रूप से 50 लाख लोगों को आजीविका प्रदान करता है, लेकिन यह उद्योग गंभीर संकट से गुजर रहा है। महोदय, आज लाखों रत्न कलाकार बेरोजगारी और वेतन कटौती झेल रहे हैं और उद्योग से जुड़े 2-3 लाख परिवार इस मंदी से प्रभावित हैं।

उपसभाध्यक्ष महोदय, मैं आपके माध्यम से वाणिज्य एवं उद्योग मंत्री से अनुरोध करता हूँ कि गुजरात श्रमयोगी कल्याण बोर्ड की तर्ज पर रत्न कलाकार कल्याण बोर्ड का गठन किया जाए, जो रत्न कलाकारों के स्वास्थ्य, बीमा, शिक्षा और भविष्य सुरक्षा की व्यवस्था करे। केंद्र एवं राज्य सरकार की योजनाओं का लाभ इन रत्न कलाकारों तक पहुंचाने के लिए विशेष अभियान चलाया जाए, रत्न कलाकारों को प्रोफेशनल टैक्स से मुक्त किया जाए, उन्हें कम ब्याज दर पर लोन दिया जाए और आवासीय लोन पर ब्याज दर में रियायत दी जाए तथा इस संकट से उबरने के लिए एक उच्च स्तरीय समिति का गठन किया जाए। मैं मंत्री महोदय से प्रार्थना करता हूँ कि इस विषय पर त्वरित निर्णय लेकर आवश्यक कदम उठाए जाएं। उपसभाध्यक्ष महोदय, मुझे सदन में अपनी बात रखने का अवसर देने के लिए आपका बहुत-बहुत धन्यवाद।

THE VICE-CHAIRMAN (SHRI GHANSHYAM TIWARI): The following hon. Members associated themselves with the matter raised by the hon. Member, Shri Govindbhai Laljibhai Dholakia: Shri Shambhu Sharan Patel (Bihar), Shrimati Ramilaben Becharbhai Bara (Gujarat), Dr. Ajeet Madahvrao Gopchade (Maharashtra), Shri Maharaja Sanajaoba Leishemba (Manipur), Dr. Parmar Jashvantsinh Salamsinh (Gujarat), Shri Kesridevsinh Jhala (Gujarat), Shri Mahendra Bhatt (Uttarakhand), Shrimati Sumitra Balmik (Madhya Pradesh), Shri Mayankbhai Jaydevbhai Nayak

(Gujarat), Shri Dorjee Tshering Lepcha (Sikkim), Shri Devendra Pratap Singh (Chhattisgarh), Shri S. Selvaganabathy (Puducherry), Dr. Sasmit Patra (Odisha), Dr. Fauzia Khan (Maharashtra), Shri Dhananjay Bhimrao Mahadik (Maharashtra).

### **Concern over the rising use of narcotic drugs among adolescents and young adults**

SHRIMATI JEBI MATHER HISHAM (Kerala): Thank you, Sir, for the opportunity. This is a grave concern of the State of Kerala. The adolescents, young boys and girls are dripping into the drugs at a very high level. I wish to draw your attention towards the three instances which have actually shocked the entire conscience of Kerala people. One was an instance that happened on the New Year's eve in which a fourteen-year old boy killed a thirty-year old man when he was questioned on using drugs in public place. The police also confirmed that the weapon belonged to the minor, which shows how deep the drugs have infiltrated into our society. The second instance was from Malappuram where a son killed his own mother under the influence of drugs. And when police arrested him, the boy smiled at the police. That is the kind of effect the drugs have on the youth. In the third instance, a boy killed three members of a family from neighbourhood, again under the influence of drugs. Sir, escalation in drug-related crimes in Kerala is deeply concerning. The number of cases under the narcotic drugs and psychotropic substances surged from 5,695 in 2021 to 26,619 in 2022, a nearly five-fold increase. In 2022 alone, Kerala accounted for 27,545 drug-related arrests, representing 29.4 per cent of India's total NDPS arrests. Recent data from the Kerala Police Department indicates that Ernakulam District alone recorded 8,567 narcotic cases from January 1<sup>st</sup>, 2023 to June 1<sup>st</sup> 2024, the highest in the State. Overall, 41,531 cases were registered under the NDPS Act in the same period. The NCB has further confirmed that high intensity drugs like MDMA, LSD and cocaine are being trafficked into Kerala from international sources, worsening the crisis.

A survey of the Kerala Excise Department indicates a sharp rise in drug demand among adolescents, further exposing the failure to control this menace. The Azad India Foundation's 2019 report highlighted the nationwide increase in drug addiction, with a UN Report estimating one million registered heroin addicts in India, while unofficial figures suggest over five million. Given the gravity of the situation in Kerala, I urge the Union Government to collaborate with the State in formulating a comprehensive national strategy to combat drug addiction.

**उपसभाध्यक्ष (श्री घनश्याम तिवाड़ी) :** माननीय सदस्य, समय समाप्त हुआ। The following hon. Members associated themselves with the matter raised by the hon. Member, Shrimati